

BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1

C.P. (I.B) No.169/7/NCLT/AHM/2019

Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.09.2020

Name of the Company:

Canara Bank  
V/s  
Nakoda Ltd

Section:

Section 7 of the Insolvency and Bankruptcy Code

**ORDER**

Learned Counsel Ms. Vinita appeared for the Financial Creditor.

Learned Counsel Mr. Jaimin Dave appeared for the Corporate Debtor.

Pleadings are complete.

Matter to appear for on-line hearing on 20.10.2020.

  
(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

Dated this the 2nd day of September, 2020

  
(MADAN B GOSAVI)  
MEMBER (JUDICIAL)